

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 02.09.2019 (MONDAY)

COURT - II
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In the court of and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 43 of 2018	Ajay Kumar Kedia & Ors. Vs. Anita Kedia & Ors.	VivekSibal Pooja M. Saigal Rahul Sharma	T.V. Raghuvanshi (R-1)
2.	Comp. App (AT) No. 321 of 2018	C.J. Mathew Vs. Greendot Hotels & Resorts (India) Pvt. Ltd. &Ors.	Anirudh Wadhwa	Sumesh Dhawan

For Admission (Fresh Case)

3.	Contempt Case (AT) No. 21 of 2019 in Comp. App. (AT) No. 74 of 2018	Mr. Pravin Jain &Ors. Vs. Diastar Pvt. Ltd. & Ors.	Santosh Chaurihaa	SiddharthGautam
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